

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 23rd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr.B.K. Patra for
Mr. R.M. Patnaik

Counsel for the Respondent (s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay for DERC

ORDER

At the request of the learned counsel for the Appellant, post the matter for further hearing on **19.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/av